

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1649
ANSWERED ON:22.08.2012
SHORT TERM REGULAR COURSES
Joshi Shri Mahesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the provisions of the All India Council for Technical Education (AICTE) to accord permission to conduct regular/short term technical courses in institutions;
- (b) whether there is any provision to accord the permission for both regular and short term courses;
- (c) if so, the regulations and terms and conditions for both courses;
- (d) the number of institutions which have been accorded permission for regular/short term courses; and
- (e) the State-wise details of these institutions?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b) : The All India Council for Technical Education (AICTE) grants approval for setting up new technical institutions to conduct regular/short term technical courses in institutions in terms of provision under section 10 (k) of AICTE Act 1987.
- (c): The regulations and terms and conditions for admission in AICTE approved technical programmes is mentioned in Approval Process Hand Book- 2012-2013 of AICTE which is available at its website (www.aicte-india.org).
- (d) & (e) : Total 13424 institutions have been accorded permission for regular/short term courses in 2011-12. The State-wise total number of institutes is at Annexure.